

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2991  
ANSWERED ON:11.12.2014  
PROTECTION FROM MAN MADE DISASTERS  
Puttaraju Shri C.S.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Law Commission has made certain recommendations to protect the common man from man-made disasters;
- (b) if so, the details thereof and action taken/proposed to be taken by the Government thereon;
- (c) whether the Government proposes to raise minimum term of imprisonment for those found responsible for man-made disasters and if so, the details thereof;
- (d) whether the Government is aware that victims of such disasters are not provided with minimum relief; and
- (e) if so, the reaction of the Government thereto along with the action taken and relief provided by the Government during such disasters during the last three years and the current year?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a): No, Madam.
- (b): Does not arise.
- (c) to (e): Any action and relief will be considered by the Government if recommended by the Law Commission of India.